

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5779 OF 2008

BIHAR STATE HOUSING BOARD & ORS.

Appellant (s)

VERSUS

ASHA LATA VERMA

Respondent(s)

(With appln(s) for permission to file additional documents and with
prayer for interim relief and office report)

Date: 21/07/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE H.L. GOKHALE

For Appellant(s) Mr. S. Chandra Shekhar,Adv.
Mr. Manoj Kumar,Adv.
Mr. Ramraghvendra,Adv.
Mr. Suraj Rathi,Adv.

For Respondent(s) Mr. Praneet Ranjan,Adv.
Mr. Pranay Ranjan,Adv.
Mr. Raghwendra Tiwari,Adv.

UPON hearing counsel the Court made the following
O R D E R

After hearing learned counsel for the parties
at considerable length, the Court reserved its
judgment.

[Madhu Bala]
Sr.PA

[Savita Sainani]
Court Master